

By Speed Post / Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/98/ 35 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri P. Saikia,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 4th January, 2018.

Sub:- **Permission to avail Winter Vacation and Headquarter leave.**

Ref:- Your letter no. DJ(U) 4998, dtd. 21.12.2018.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with headquarter leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019, as prayed for. The Additional District and Sessions Judge, Udalguri, in her absence the senior most Judicial officer at the station will remain in charge of your court and office.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/98/ 36-37 /A, dated 4.1.19 *Pelan*

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Udalguri.

Sd/-

JT. REGISTRAR (VIGILANCE)